

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-V**  
**(Division Bench)**

**Item No.-516**

IB-205/ND/2020

IA/2509/2023, IA/4727/2022, IA/1879/2023

**IN THE MATTER OF:**

Sunman Corporate Services Pvt. Ltd.

**....Applicant**

**Vs.**

Peregrine Logix Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC CIRP

**Order delivered on 26.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Gaurav Rana, Mr. Ashutosh Gupta, Advs.

For the Respondent :

For the IRP : Mr. Ashish Makhija, Mr. Deep Bisht, Advs. along with  
Ex IRP Mr. Shiv Nandan Sharma

For the RP : Mr. Yatharth Jain, Adv.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is listed on **04.06.2024**.

**Sd/-**  
**(Court Officer)**